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CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

Original APPLICATION NO. 849, 2004

APPLICANT (S) **Smt. Ashalata Kumar Vs. Telecom Dis. Manager & Ors.** RESPONDENT (S)

ADVOCATE FOR APPLICANT (S) **Shri Imtiaz Hussain**

ADVOCATE FOR RESPONDENT (S)

ORDER SHEET

Notes of the Registry	Order of the Tribunal
22.09.2004	
Date of Presentation - 21.09.2004	12.10.04 (2) shri Imtiaz Hussain for applicant. Request for time to square conduct List the case for hearing on admission on 13.10.04 (tomorrow).
Subject - Transfer Following defects not rectified by the counsel for the applicant. 1. UOI has not been made a party. The case may be listed before the Registrar on 30.09.2004 for removing the defects.	
REGISTERED Defect removed. b. o. o. u. 30.9.04	 13/10/04 Shri Imtiaz Hussain for applicant. Learned counsel for applicant seeks permission to withdraw the OA with liberty to file a fresh OA.
30/9/04 Shri Imtiaz Hussain for the applicant. Defect removed can be listed on 13/10/04 for admission.	 Liberty is granted and the OA is dismissed as withdrawn.

Registrar

ca.

(madam mohan)
JM